

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. †3880
ANSWERED ON 18th MARCH, 2021**

QUALITY OF NH CONSTRUCTION

†3880. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of complaints received by the Government regarding poor quality of construction of National Highways (NHs) during the last three years and the action taken thereon in the country, State-wise with particular reference of Thane district, Maharashtra;**
- (b) whether the Government has developed any system to monitor/inspect the quality of construction work of NHs;**
- (c) if so, the details thereof and the inspections conducted by the Government during the said period along with the outcome thereof;**
- (d) the steps taken by the Government to ensure quality of construction of NH; and**
- (e) the action taken/proposed to be taken by the Government against the contractors/companies found guilty in this regard?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Addressal of Complaints regarding quality of Construction Work on National Highways and corrective measures taken thereof is a continuous process. As regards Complaints in Thane District, two complaints had been received by Ministry regarding the ongoing projects of 2 laning with paved shoulders of Shahpur – Patgaon – Khopoli section of NH-548A. Based on inspection carried out by**

MoRTH Officials, Non-Conformity Reports (NCRs) were issued in respect of cracks in Concrete panels and the defective panels were repaired as per guidelines. Further, the projects are being reviewed from time to time and the Contractors have been directed to expedite progress of the work by mobilizing additional resources.

(b) to (e) Works of National Highways are executed duly following the Specifications and Standards laid down by Ministry of Road Transport and Highways (MoRT&H) and Indian Roads Congress (IRC). Consultants are appointed by executing agencies of the Ministry such as NHAI/ NHIDCL/ BRO/State PWDs for day-to-day supervision of the works at site. In case, any deficiencies are observed regarding quality, Non-Conformity Reports (NCRs) are issued and it is ensured that Contractors/ Concessioners duly rectify the quality issues in a time bound manner. Officials of NHAI/NHIDCL/BRO/ State PWDs and Ministry also undertake inspection on random basis and take corrective measures to remove such deficiencies. Ministry has also constituted a Quality Control Zone (QCZ) to have random inspection of NH works across the country and necessary instructions are being issued to executing agencies / Consultants as well as Contractors/ Concessioners to ensure quality works at site.
